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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/137/2016
NAME OF THE PETITIONER(S) : T. N. Jothiraj & another
NAME OF THE RESPONDENT(S) : M/s Abref Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM


1. G.S. Vivekmani
Giridhar & Sai

Counsel for petitioners



ORDER

Counsel for petitioner present and files a memo for withdrawal of the petition stating that the matter has been settled out of court. He states that he is appearing on behalf of M/s. Giridhar & Sai (Law firm). He further said that earlier counsels appearing for the petitioner in this case are not on the roll of the firm now. The counsel is directed to endorse on the petition itself by putting his name and signature that he is withdrawing the petition as per the instructions of the petitioner. The petition stands dismissed as withdrawn.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)